

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 32/08 HELD ON 05.12.2007 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **32/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **05.12.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri G. Seetharam Reddy, JDGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC.

2. Committee confirmed minutes of NC Meeting No. 26/08 held on 17.10.2007.

3.1 Committee, after deliberations, approved following cases:

PART – A (MANUAL APPLICATION)

3.1.1	Case No. A-431	BAJAJ STEEL INDUSTREIS	HQ F. No. 01/87/050/315/AM08/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0310433283 Dated 20.6.2007	RLA F. No. 03/94/040/21/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	White Masterbatch (Plast White) Net Content in Export (1) HDPE Granules Moulding Grade) 235 kgs (2) Calcium Carbonate 765 kgs	1000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	HDPE Granules (Mouldign Rafia Grade)	242.050 kg
2.	Calcium Carbonate	787.950 kg

Decision: With D/o C&PC OM No. 46011/51/2005-PC.II dated 19.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Coloured Master Batch – Plast White	1 kg	1. HDPE Granules (Moulding Grade)	0.2420 kg

(containing 23.5% HDPE and 76.5% Calcium Carbonate)		2. Calcium Carbonate	0.7879 kg
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RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. A-434	EXPANDED INCORPORATION	HQ F. No. 01/87/050/317/AM08/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0310437402 Dated 25.07.2007	RLA F. No. 03/94/040/258/AM07	

Decision: Case already **approved** in NC Meeting No. 26/08 dated 17.10.2007.

3.1.3	Case No. A-436	M/s. AVLIGHT AUTOMOTIVES LTD.	HQ F. No. 01/87/050/324/AM08/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0510206731 Dated: 25.7.2007	RLA F.No.05/24/040/234/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	8 mm Bearing Case Part NO.P 9017250	3109815.000 No.
2.	12 mm Bearing Case Part NO.P 9025850	6772486.770 No.
3.	8 mm Bearing Case Part NO.P 4014250	4063492.060 No.
4.	12 mm Bearing Case Part NO.P 9072250	14512471.660 No.

Sl.No.	IMPORT ITEM	Qty
1.	Poly Acetal Resin Compound	200000.000 kg

Decision: With D/o C&PC OM No. 46011/166/2004-PC.II dated 31.05.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bearing cases made of Poly Acetal Resin Compound (8mm/12mm)	1 kg	Relevant Poly Acetal Resin Compound	1.05 kg/kg content in the export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.4	Case No. A-439	CORONET PRODUCTS PVT. LTD.	HQ F. No. 01/87/162/659/AM07/DES-VII	Status: Approved
	NC No.: 32/08	Adv. Lic. No.	34/24/040/177/AM06	

	Dated: 05.12..2007	3410014656 Dated 21.10.2005		
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- HOUSEHOLD BRUSHES [WISHER]	5000.000	Number	232200.00	4300.00 EURO
2	63/0- HOUSEHOLD BRUSHES [WASHING BRUSH]	5500.000	Number	121770.00	2255.00 EURO
3	63/0- HOUSEHOLD BRUSHES [DISH BRUSH]	10000.000	Number	162000.00	3000.00 EURO
4	63/0- HOUSEHOLD BRUSHES [NAIL BRUSH]	20000.000	Number	302400.00	5600.00 EURO
5	63/0- HOUSEHOLD BRUSHES [BROOM]	11500.000	Number	633420.00	11730.00 EURO
6	63/0- HOUSEHOLD BRUSHES [BANISTER BRUSH]	41000.000	Number	1151280.00	21320.00 EURO
			Total	2,603,070.00	48,205.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Nylon Monofilament Bristles (Nylon PA 66)	98.070	K.G	36408.00	674.22 EURO
2	Relevant PP Monofilament Bristles	378.021	K.G	119549.00	2213.87 EURO
3	Relevant PBT Monofilament Bristles	766.763	K.G	318398.00	5896.26 EURO
4	Relevant PET Monofilament Bristles	1477.910	K.G	203213.00	3763.20 EURO
5	Relevant Polymer Like Polypropylene Granules	7995.400	K.G	479724.00	8883.78 EURO
6	Relevant Polymer Like Thermoplastic Elastomer	1651.990	K.G	247799.00	4588.87 EURO
7	Relevant Colour Masterbatch	94.637	K.G	18927.00	350.50 EURO
8	Relevant Nickel Silver Wire	19.190	K.G	5757.00	106.61 EURO
9	Relevant Galvanised Wire	290.117	K.G	23935.00	443.24 EURO
			Total	1,453,710.00	26,920.55

Decision: With D/o C&PC OM No. 46011/168/2005-PC.II dated 15.12.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HOUSEHOLD BRUSHES [WISHER/WASHING BRUSH/DISH BRUSH/NAIL BRUSH/BROOM/BANISTER BRUSH]	1 kg	1. Relevant Nylon-66/Polypropylene/PET/PBT Monofilament	1.05 kg/kg content in export product
		2. Relevant Thermoplastic Elastomer	1.04 kg/kg of TPE content
		3. Relevant Colour Master Batch	0.01 kg/kg of TPE content
		4. Polypropylene	1.04 kg/kg of Polypropylene content
		5. Relevant Colour Master Batch	0.01 kg/kg of Polypropylene content
		6. Relevant Nickel Silver Wire/Galvanized Wire	1.01 kg/kg content in export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.5	Case No. A-441	ITCO INDUSTRIES LTD.	HQ F. No. 01/87/050/325/AM08/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0710052376 Dated 06.07.2007	RLA F. No. 07/24/040/228/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Tube Filling Compound Grade : ITCOGELT 250	14620.000 kg
2.	Flooding Compound Grade : ITCOGEL C 480 (SC)	7140.000 kg

Sl.No.	IMPORT ITEM	Qty
1	Base Oil	19244.100 kg
2	Thermoplastic Elastomer	1833.620 kg
3	Antioxidant	181.900 kg
4	Organoclay Gellant	232.050 kg
5	Absorbent Polymer	428.400kg

Decision: With D/o C&PC OM No. 46011/218/2004-PC.II dated 07.04.2006 and 17.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tube Filling Compound	1 kg	1. Base Oil	0.8870 kg

(Grade ITCOGEL T 250)		2. Thermoplastic Elastomer	0.1010 kg
		3. Antioxidant	0.0100 kg
Flooding Compound Water Swellable Type Grade C 480 (SC)	1 kg	1. Base Oil (Hydroisomerized)	0.8525 kg
		2. Thermoplastic Elastomer	0.0500 kg
		3. Organoclay Gellant	0.0325 kg
		4. Antioxidant	0.0050 kg
		5. Absorbent Polymer	0.0600 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.6	Case No. A-442	SAERTEX INDIA PVT. LTD.	HQ F. No. 01/87/050/206/AM08/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 3110029448 Dated 05.06.2007	RLA F. No. 31/24/040/61/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Stitch Bonded Fabrics132EX020-01210-01270-250000	100921.000 kg
2.	Stitch Bonded Fabrics132EX040-01200-01270-464000	169855.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Glass Roving FS5305352259 FG-Continious Roving ***2002 413 42 Tray	63488.700 kg
2.	Glass Roving FS5305352262 FG-Continious Roving ***2002 413 42 Tray	128310.000 kg
3.	Glass Roving FS5300277580-FG-Continious Roving ***2002 827 42 Tray	41016.800 kg
4.	Glass Roving FC5300255149-FG-Continious Roving ***2002 1650 45 Tray	4489.000 kg

Decision: With DIPP dated 05.12.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Stitch Bonded Glass Fiber Fabric	1 kg	Glass Roving	1.05 kg/kg content in export

RLA concerned shall call back the licence in question and take as consequential action per Foreign Trade Policy/Procedures.

3.1.7	Case No. A-444	SAERTEX INDIA P LTD.	HQ F. No. 01/87/050/309/AM08/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 3110029897 Dated 18.7.2007	RLA F. No. 31/21/040/145/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Stitch Bonded Fabrics I32EX010-00980-01270-28300	160356.000 kg
2.	Stitch Bonded Fabrics I32EX020-1210-01270-250000	60000.000 kg
3.	Stitch Bonded Fabrics I32EX040-01200-01270-464000	55000.000 kg
4.	Stitch Bonded Fabrics I32EX010-00810-01270-264000	30000.000 kg

Sl.No.	IMPORT ITEM	Qty
1	Glass Roving FS5305352262-F/G Continious Roving ***2002 413 42 Tray***	86082.700 kg
2.	Glass Roving FS5300277580-F/G Continious Roving ***2002 827 42 Tray***	60825.600 kg
3.	Glass Roving FS2305352233-F/G Continious Roving ***2002 550 42 Tray***	36950.000 kg
4.	Glass Roving FS5305352236-F/G Continious Roving ***2002 550 42 Tray***	111040.000 kg

Decision: With DIPP dated 05.12.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Stitch Bonded Glass Fiber Fabric	1 kg	Glass Roving	1.05 kg/kg content in export

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

PART – M (REPRESENTATIONS)

3.1.8	Case No. M-279	BOSTIK INDIA LTD.	HQ F. No. 01/82/050/267/AM07/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0710045084 Dated 24.05.2006	RLA F. No. 07/24/040/98/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- SYNTHETIC RUBBER ADHESIV E - 19% SOLIDS	100000.000	K.G	6750000.00	150000.00 US\$
			Total	6,750,000.00	150,000.00
Sl.No.	EXPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYCHLOROPRENE RUBBER	15000.000	K.G	2025000.00	45000.00 US\$

2	PHENOLIC RESIN	4000.000	K.G	400000.00	8888.89 US\$
3	MAGNESIUM OXIDE	1000.000	K.G	388000.00	8622.22 US\$
4	TOLUENE	62000.000	K.G	2480000.00	55111.11 US\$
5	n-HEXANE	22000.000	K.G	880000.00	19555.56 US\$
			Total	6,173,000.00	137,177.78

Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Synthetic Rubber Adhesive (Solid Content 19 +/- 1% Grade 6800/6075/6070/6050)	1 kg	1. Polychloroprene Rubber	0.1530 kg
		2. Phenolic Resin	0.0357 kg
		3. Magnesium Oxide	0.0102 kg
		4. Toluene	0.5472 kg
		5. n-Hexane	0.2819 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.9	Case No. M-280	BOSTIK INDIA LTD.	HQ F. No. 01/82/050/21/AM06/DES-VII 01/82/050/116/AM06/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0710037168 Dated 06.04.2005 0710037832 Dated 12.05.2005	RLA F. No. 07/24/040/764/AM05 07/24/040/498/AM05	

Application: Request is for correction in the export product name and adhoc norms fixed for following:

01/82/050/21/AM06/DES-VII; 07/24/040/764/AM05; AA 0710037168 dt 06.04.2005		
SL.No.	EXPORT ITEM	Qty
1	62/0- PU ADHESIVE	11395.000 K.G.
SL.No.	EXPORT ITEM	Qty
1	POLYESTER POLYOL ESTEREZ 1102/ESTEREZ 1103/REPOL 387/1/REPOL 387/2	1823.200 K.G.
2	POLYISOCYANATE (MDI) DESMODUR TPPU 0118 FUSED	341.850 K.G.
3	POLYOL (1:4 BUTANE DI OL) 1:4 BUTANE DI OL	45.580 K.G.
4	ACETONE	2000.000 K.G.
5	TOLUENE	3500.000 K.G.
6	METHYL ETHYL KETONE	4071.800 K.G.

7	TIN CATALYSTS	68.370 K.G.
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01/82/050/116/AM06/DES-VII; 07/24/040/498/AM05;AA 0710037832 dt 12.05.2005		
Sl.No.	EXPORT ITEM	Qty
1	62/0- POLYURETHANE ADHESIVE	100000.000 K.G.
Sl.No.	EXPORT ITEM	Qty
1	POLYESTER POLYOL	18236.900 K.G.
2	POLYISOCYANATE	2224.520 K.G.
3	POLYOLS	889.810 K.G.
4	RELEVANT SOLVENTS RELEVANT SOLVENTS MEK/ETHYL ACETATE//TOLUENE/ACETONE	70721.900 K.G.

Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are **approved** in supersession of earlier norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Adhesive (Solid Content 20 +/- 1% Grade 5030/5050/8300)	1 kg	1. Polyester Polyol	0.1602 kg
		2. Methylene Di Isocyanate	0.0301 kg
		3. 1:4 Butane Di Ol	0.0042 kg
		4. Acetone	0.4867 kg
		5. Methyl Ethyl Ketone	0.2445 kg
		6. Toluene	0.1089 kg
		7. Tin Catalyst	0.0053 kg
		8. Toner	0.0020 kg
		9. MMA	0.0088 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.10	Case No. M-281	BOSTIK INDIA LTD.	HQ F. No. 01/82/050/472/AM06/DES-VII 01/82/050/96/AM06/DES-VII 01/82/050/118/AM06/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0710039696 Dated 17.08.2005 0710037704 Dated 09.05.2005 0710037834 Dated 12.05.2005	RLA F. No. 07/24/040/250/AM06 07/24/040/56/AM06 07/24/040/513/AM05	

Application: Request is for correction in the export product name and adhoc norms fixed for following:

01/82/050/472/AM06/DES-VII; 07/24/040/250/AM06; AA 0710039696 dt17.08.2005
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Sl.No.	EXPORT ITEM	Qty
1	62/0- Hardner	2500.000 K.G.
Sl.No.	EXPORT ITEM	Qty
1	Polyisocyanate	1293.330 K.G.
2	Relevant Solvents	1293.330 K.G.

01/82/050/96/AM06/DES-VII; 07/24/040/56/AM06; AA 0710037704 dt 09.05.2005		
Sl.No.	EXPORT ITEM	Qty
1	62/0- HARDNER	1000.000 K.G.
Sl.No.	EXPORT ITEM	Qty
1	POLYISOCYANATE	500.000 K.G.
2	ETHYL ACETATE	500.000 K.G.

01/82/050/118/AM06/DES-VII; 07/24/040/513/AM05; 0710037834 dt 12.05.2005		
Sl.No.	EXPORT ITEM	Qty
1	62/0- HARDNER	2500.000 K.G.
Sl.No.	EXPORT ITEM	Qty
1	POLYISOCYANATE	1293.330 K.G.
2	RELEVANT SOLVENTS LIKE ACETONE/TOLUENE/ETHYL ACETATE	1293.330 K.G.

Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are **approved** in supersession of earlier norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
		1. Methylene Di Isocyanate	0.4896 kg
		2. Ethyl Acetate	0.5356 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.11	Case No. M-282	CRYSTAL PLASTICS & METALLIZING PVT. LTD.	HQ F. No. 01/87/050/778/AM06/DES-VII	Status: Approved
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0310348154 Dated 20.09.2005	RLA F. No. 03/94/040/677/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
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1	63/0- VEGETABLE GRATER NET CONTENT:1)POLYPROPYLENE POWDER/GRANULES MOULDING GRADE :15,143.760 KILOGRAM 2)POLYSTYRENE POWDER/GRANULES MOULDING GRADE (GPPS) : 4,075.272 KILOGRAM 3)RUBBER :1,120.000 KILOGRAM 4)STAINLESS STEEL (SS202 GRADE 0.5 TO 1.5 MM THK) :6,131.376 KILOGRAM	123120.000	Number	1760000.00	40000.00 US\$
			Total	1,760,000.00	40,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPYLENE POWDER/GRANULES MOULDING GRADE	15900.948	K.G	944517.00	21466.30 US\$
2	POLYSTYRENE POWDER/GRANULES MOULDING GRADE (GPPS)	4279.036	K.G	263589.00	5990.66 US\$
3	RUBBER	1176.412	K.G	67291.00	1529.34 US\$
4	STAINLESS STEEL (SS202 GRADE 0.5 TO 1.5 MM THK)	6437.945	K.G	368251.00	8369.34 US\$
			Total	1,643,648.00	37,355.64

Decision: With D/o C&PC OM No. 46011/195/2005-PC.II dated 31.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vegetable Grater	1 kg	1. Relevant Polypropylene	1.05 kg/kg net content in export product
		2. Polystyrene (GPPS)	1.05 kg/kg net content in export product

		3. Synthetic Rubber	1.05 kg/kg net content in export product
		4. SS Sheet	1.05 kg/kg net content in export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

2

Case No.:6/27/82-ALC1/2005		Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,		Meet No/Date:32/87-ALC1/2007 05.12.2007		Status:Approved	
HQ File : 01/82/050/00603/AM06/		RLA File : 03/94/040/00140/AM06/		Lic.No/Date:0310346227 05.09.2005		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)		FOB (Currency)	
1	62/0- ACRYLIC RESIN SYNOCURE 862 X ACRYLIC RESIN	7600.000	K.G	660924.00		15021.00 US\$	
2	62/0- ACRYLIC RESIN SYNOCURE 878 S 60 ACRYLIC RESIN	3040.000	K.G	304497.60		6920.40 US\$	
3	62/0- ACRYLIC RESIN SYNOCURE 867 SD ACRYLIC RESIN	4560.000	K.G	424644.00		9651.00 US\$	
			Total	1,390,065.60		31,592.40	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	METHYL METHACRYLATE MONOMER CHEMICAL	2272.000	K.G	209924.00		4771.00 US\$	
2	STYRENE MONOMER CHEMICAL	3932.000	K.G	173008.00		3932.00 US\$	
3	HYDROXY ETHYL ACRYLATE	1210.000	K.G	202312.00		4598.00 US\$	

	CHEMICAL				
4	BUTYL ACRYLATE CHEMICAL	544.000	K.G	47872.00	1088.00 US\$
5	SOLVENT C-9 SOLVENT	1222.000	K.G	37620.00	855.00 US\$
6	HYDROXY PROPYL METHACRYLATE CHEMICAL	419.000	K.G	73744.00	1676.00 US\$
7	CRCA COIL PACKING MATERIAL	1760.000	K.G	38720.00	880.00 US\$
			Total	783,200.00	17,800.00

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 02.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Resin (Synocure 862X-55, Solid Content 55 +/- 2%)	1 kg	1. Methyl Methacrylate	0.140 kg
		2. Styrene Monomer	0.281 kg
		3. Hydroxy Ethyl Acrylate	0.055 kg
		4. CRCA Coil	As per Packing Policy
Acrylic Resin (Synocure 878S-60/878N-60, Solid Content 60 +/- 1%)	1 kg	1. Solvent C-9	0.391 kg
		2. Styrene Monomer	0.269 kg
		3. Hydroxy Propyl Methacrylate	0.138 kg
		4. Butyl Acrylate	0.178 kg
		5. CRCA Coil	As per Packing Policy
Acrylic Resin (Synocure 867SD-58, Solid Content 58 +/- 2%)	1 kg	1. Styrene Monomer	0.250 kg
		2. Methyl Methacrylate	0.199 kg
		3. Hydroxy Ethyl Acrylate	0.116 kg
		4. Methoxy Propyl Acetate	0.106 kg
		5. CRCA Coil	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3	Case No.:19/27/82- ALC1/2005	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
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HQ File : 01/82/050/00612/AM06/		RLA File : 03/24/040/02862/AM05/		Lic.No/Date:0310346688 09.09.2005		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)		FOB (Currency)	
1	62/0- ACRYLIC RESIN SYNOCURE 862 X	4750.000	K.G	412940.00		9385.00 US\$	
2	62/0- ACRYLIC RESIN SYNOCURE 878 S-60	2850.000	K.G	285384.00		6486.00 US\$	
3	62/0- ACRYLIC RESIN SYNOCURE 867 SD	7600.000	K.G	707520.00		16080.00 US\$	
			Total	1,405,844.00		31,951.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	METHYL METHACRYLATE MONOMER CHEMICAL	2620.000	K.G	242088.00		5502.00 US\$	
2	STYRENE MONOMER CHEMICAL	3697.000	K.G	162668.00		3697.00 US\$	
3	HYDROXY ETHYL ACRYLATE CHEMICAL	1581.000	K.G	222596.00		5059.00 US\$	
4	BUTYL ACRYLATE CHEMICAL	509.000	K.G	44792.00		1018.00 US\$	
5	SOLVENT C-9 SOLVENT (CHEMICAL)	1146.000	K.G	31678.00		722.00 US\$	
6	HYDROXY PROPYL METHACRYLATE CHEMICAL	393.000	K.G	57068.00		1297.00 US\$	
7	CRCA COIL PACKING MATERIAL	1760.000	K.G	38720.00		880.00 US\$	
			Total	799,610.00		18,175.00	
Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 02.08.2007, following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Acrylic Resin (Synocure 862X-55, Solid Content 55 +/- 2%)		1 kg	1. Methyl Methacrylate		0.140 kg		
			2. Styrene Monomer		0.281 kg		
			3. Hydroxy Ethyl Acrylate		0.055 kg		

		4. CRCA Coil	As per Packing Policy
Acrylic Resin (Synocure 878S-60/878N-60, Solid Content 60 +/- 1%)	1 kg	1. Solvent C-9	0.391 kg
		2. Styrene Monomer	0.269 kg
		3. Hydroxy Propyl Methacrylate	0.138 kg
		4. Butyl Acrylate	0.178 kg
		5. CRCA Coil	As per Packing Policy
Acrylic Resin (Synocure 867SD-58, Solid Content 58 +/- 2%)	1 kg	1. Styrene Monomer	0.250 kg
		2. Methyl Methacrylate	0.199 kg
		3. Hydroxy Ethyl Acrylate	0.116 kg
		4. Methoxy Propyl Acetate	0.106 kg
		5. CRCA Coil	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:5/28/82-ALC1/2005	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved		
HQ File : 01/82/050/00683/AM06/	RLA File : 03/94/040/00633/AM06/	Lic.No/Date:0310347807 19.09.2005	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYURETHANE ALKYD RESIN SYN 655W	15200.000	K.G	849120.00	19520.00 US\$
			Total	849,120.00	19,520.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MONOMER FATTY ACID FATTY ACID	4736.000	K.G	133893.00	3078.00 US\$
2	PENTAERYTHRITOL CHEMICAL	1865.000	K.G	105444.00	2424.00 US\$
3	PHTHALIC ANHYDRIDE	1292.000	K.G	50590.00	1163.00 US\$

	CHEMICAL				
4	TOLUNE DI ISOCYNATE CHEMICAL	1038.000	K.G	108358.00	2491.00 US\$
5	CRCA COIL PACKAGING	1760.000	K.G	38280.00	880.00 US\$
			Total	436,565.00	10,036.00

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 02.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Alkyd Resin (Synofac 655W, Solid Content 55 +/- 2%)	1 kg	1. Monomer Fatty Acid	0.300 kg
		2. Pentoerythritol	0.117 kg
		3. Phthalic Anhydride	0.084 kg
		4. Toluene Di Isocyanate	0.059 kg
		5. CRCA Coil	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

7	Case No.:30/13/80- ALC2/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/80/050/00240/AM07/	RLA File : 35/81/040/00006/AM07/	Lic.No/Date:3510018772 06.06.2006	Defer Date:
Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.				

9	Case No.:7/25/82- ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/82/050/00662/AM07/	RLA File : 03/94/040/00447/AM07/	Lic.No/Date:0310392756 02.08.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- ACRYLIC RESIN SYNOCURE AC 516N ACRYLIC RESIN	57000.000	K.G	5809800.00	126300.00 US\$
2	62/0- ACRYLIC RESIN SYNOCURE AC 570X ACRYLIC RESIN	28500.000	K.G	2904900.00	63150.00 US\$
			Total	8,714,700.00	189,450.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	STYRENE MONOMER CHEMICAL	17471.000	K.G	884074.00	19219.00 US\$
2	BUTYL ACRYLATE CHEMICAL	16815.000	K.G	1392282.00	30267.00 US\$
3	SOLVENT C-9 SOLVENT	22173.000	K.G	917976.00	19956.00 US\$
4	HYDROXY PROPYL METHACRYLATE CHEMICAL	8143.000	K.G	1048800.00	22800.00 US\$
5	METHYL METHACRYLATE MONOMER CHEMICAL	6356.000	K.G	526286.00	11441.00 US\$
6	HYDROXY ETHYL ACRYLATE CHEMICAL	4076.000	K.G	524998.00	11413.00 US\$
7	CRCA COIL PACKING MATERIAL	9900.000	K.G	227700.00	4950.00 US\$
			Total	5,522,116.00	120,046.00

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 02.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Resin (Synocure 516N-60, Solid Content 60	1 kg	1. Styrene Monomer	0.268 kg
		2. Butyl Acrylate	0.180 kg

+/- 2%)		3. Hydroxy Propyl Methacrylate	0.136 kg
		4. Solvent C-9	0.402 kg
		5. CRCA Coil	As per Packing Policy
Acrylic Resin (Synocure 570X-65, Solid Content 65 +/- 2%)	1 kg	1. Methyl Methacrylate	0.233 kg
		2. Styrene Monomer	0.142 kg
		3. Hydroxy Ethyl Acrylate	0.143 kg
		4. Butyl Acrylate	0.119 kg
		5. CRCA Coil	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

10	Case No.: 9/22/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/82/050/00674/AM07/	RLA File : 02/24/040/00122/AM07/	Lic.No/Date:0210092285 04.08.2006	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

11	Case No.: 12/29/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/82/050/00959/AM07/	RLA File : 35/81/040/00014/AM07/	Lic.No/Date:3510019573 19.09.2006	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

16	Case No.: 26/36/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/82/050/01185/AM07/	RLA File : 02/24/040/00209/AM07/	Lic.No/Date:0210094708 26.10.2006	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

17	Case No.:26/35/80-ALC2/2006	Party Name:FINOTEX FIBRECAST,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved	
	HQ File : 01/80/050/00828/AM07/	RLA File : 31/24/040/00244/AM07/	Lic.No/Date:3110027013 30.10.2006	Defer Date:	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB

					(Currency)
1	61/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE PART NO. GRADE 29502	7098.490	K.G	1415524.09	31042.19 US\$
			Total	1,415,524.09	31,042.19
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502	8163.260	K.G	924000.00	20000.00 US\$
			Total	924,000.00	20,000.00

Decision: With D/o C&PC OM No. 46011/166/2005-PC.II dated 03.05.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made of Phenolic Moulding Compound	1 kg	Relevant Phenolic Moulding Compound	1.10 kg/kg net content contained in export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:16/38/84-ALC3/2006	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
HQ File : 01/84/050/00416/AM07/	RLA File : 31/24/040/00085/AM07/	Lic.No/Date:3110027409 01.12.2006	Defer Date:
Application: Request is for adhoc norms for following:			
Sl.No.	Export Item	Qty	
1.	Stripes of PP Fibre Material	1000.000 MT	
Sl.No.	Import Item	Qty	
1.	PP Granules	1050.000 MT	
Decision: With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007 following adhoc norms are approved:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Stripes of Polypropylene	1 kg	Polypropylene Resin/Granules	1.05 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

24	Case No.:2/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00906/AM07/	RLA File : 03/94/040/01099/AM07/	Lic.No/Date:0310414910 08.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

26	Case No.:25/46/87-ALC1/2006	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00931/AM07/	RLA File : 03/95/040/01198/AM07/	Lic.No/Date:0310415838 15.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

27	Case No.:12/48/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/82/050/01571/AM07/	RLA File : 35/24/040/00047/AM07/	Lic.No/Date:3510020221 16.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

29	Case No.:13/49/82-ALC1/2006	Party Name:J K INDUSTRIES LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/82/050/01596/AM07/	RLA File : 05/24/040/00758/AM07/	Lic.No/Date:0510198229 22.01.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

30	Case No.:3/49/87-ALC1/2006	Party Name:SUNCITY SYNTHETICS LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00939/AM07/	RLA File : 52/80/040/00025/AM07/	Lic.No/Date:5210021083 01.02.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

33	Case No.:7/2/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
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HQ File : 01/87/050/00977/AM07/	RLA File : 03/94/040/01040/AM07/	Lic.No/Date:0310418831 08.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

Case No.:9/2/87- ALC1/2007	Party Name:ENTREMONDE POLYECOATERS LTD	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
HQ File : 01/87/050/00989/AM07/	RLA File : 03/94/040/01217/AM07/	Lic.No/Date:0310419173 12.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

Case No.:14/3/87- ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
HQ File : 01/87/050/01062/AM07/	RLA File : 31/24/040/00411/AM07/	Lic.No/Date:3110028303 27.02.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

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Case No.:880/21/82-ALC4/2007	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved		
HQ File : 01/82/050/01715/AM07/	RLA File : 03/94/040/01124/AM07/	Lic.No/Date:0310421174 27.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- BUTYL RECLAIMED RUBBER BUTYL RECLAIMED RUBBER BT 999	500.000	M.T	21137500.00	475000.00 US\$
			Total	21,137,500.00	475,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	USED BUTYL TUBES WITHOUT VALVES	500.000	M.T	11125000.00	250000.00 US\$
			Total	11,125,000.00	250,000.00
Decision: With DIPP dated 05.12.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
62/0- BUTYL		500.000	USED RUBBER TUBES		500.000

RECLAIMED RUBBER BUTYL RECLAIMED RUBBER BT 999	MT	WITHOUT VALVES WITH CUT INTO MINIMUM TWO PIECES	MT
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

Case No.:6/8/87-ALC1/2007		Party Name:HENKEL CAC PRIVATE LIMITED		Meet No/Date:32/87-ALC1/2007 05.12.2007		Status:Approved	
HQ File : 01/87/050/01101/AM07/		RLA File : 03/94/040/01226/AM07/		Lic.No/Date:0310422846 13.03.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)		FOB (Currency)	
1	63/0- Polyester Solution Containing 50% Resin Content and 50% Solvent.	15000.000	K.G	2025000.00		45000.00 US\$	
			Total	2,025,000.00		45,000.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	Adipic Acid	5775.000	K.G	675675.00		15015.00 US\$	
2	Diethylene Glycol	2475.000	K.G	139218.75		3093.75 US\$	
3	Ethyl Acetate Clear Colourless Volatine & Flammable Liquid, Pure Grade, Starndard.	7500.000	K.G	421785.00		9375.00 US\$	
			Total	1,236,678.75		27,483.75	
Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 01.11.2007, following adhoc norms are approved:							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Polyester Solution containing 50% Resin Content and 50% Solvent		1 kg	1. Adipic Acid		0.385 kg		
			2. Diethylene Glycol		0.165 kg		
			3. Ethyl Acetate		0.500 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.							

47	Case No.: 9/5/87-	Party Name:SAERTEX	Meet No/Date:32/87-	Status: Approved
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	ALC1/2007	INDIA PRIVATE LIMITED	ALC1/2007 05.12.2007	
	HQ File : 01/87/050/01104/AM07/	RLA File : 31/24/040/00430/AM07/	Lic.No/Date:3110028518 13.03.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

48	Case No.:4/8/87- ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/01099/AM07/	RLA File : 03/94/040/01371/AM07/	Lic.No/Date:0310422844 13.03.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

49	Case No.:5/8/87- ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/01100/AM07/	RLA File : 03/94/040/01300/AM07/	Lic.No/Date:0310422845 13.03.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

53	Case No.:17/5/87- ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/01137/AM07/	RLA File : 02/24/040/00363/AM07/	Lic.No/Date:0210099317 23.03.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

55	Case No.:12/2/82- ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/82/050/01877/AM07/	RLA File : 02/24/040/00368/AM07/	Lic.No/Date:0210099396 27.03.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

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Case No.:16/8/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved			
HQ File : 01/87/050/01153/AM07/	RLA File : 07/24/040/00854/AM07/	Lic.No/Date:0710050949 28.03.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLUMN PIPES OF		8.975	M.T	774728.83	17429.22 US\$

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Case No.:17/8/87- ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved		
HQ File : 01/87/050/01154/AM07/	RLA File : 07/24/040/00855/AM07/	Lic.No/Date:0710050950 28.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES. (Input PVC resin is used 94.31% in the export quantity)	17.830	M.T	1568118.21	35278.25 US\$
			Total	1,568,118.21	35,278.25
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	16.815	M.T	672684.75	15133.50 US\$
			Total	672,684.75	15,133.50
Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following					

adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:22/8/87-ALC1/2007	Party Name: COSMO FILMS LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved		
HQ File : 01/87/050/00003/AM08/	RLA File : 03/94/040/01520/AM07/	Lic.No/Date:0310425141 30.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Extrusion Laminated BOPET Film	1000000.000	K.G	127745000.00	2900000.00 US\$
			Total	127,745,000.00	2,900,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Biaxially Oriented Polyester Film	612800.000	K.G	53388361.60	1201088.00 US\$
2	Ethyl Vinyl Acetate	737500.000	K.G	50811906.25	1143125.00 US\$
3	Water Borne Extrusion Primer (MICA)	5600.000	K.G	448056.00	10080.00 US\$
4	LLDPE	21200.000	K.G	1460627.00	32860.00 US\$
			Total	106,108,950.85	2,387,153.00
Decision: With D/o C&PC OM No. 46011/60/2007-PC.II dated 23.10.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Extrusion Laminated BOPET Film		1000 MT	1. Biaxially Oriented Polyester Film		515200 kg
			2. Ethyl Vinyl Acetate Resin		615600 kg

		3. LLDPE Granules	19200 kg
		4. Water Borne Extrusion Primer	5000 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

69	Case No.: 2/18/87-ALC1/2007	Party Name:MRF LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00017/AM08/	RLA File : 04/24/040/00452/AM07/	Lic.No/Date:0410088907 11.04.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

70	Case No.: 24/8/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00015/AM08/	RLA File : 02/24/040/00266/AM07/	Lic.No/Date:0210099890 11.04.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

72	Case No.: 34/8/87-ALC1/2007	Party Name:TASHI INDIA LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00021/AM08/	RLA File : 03/95/040/01243/AM07/	Lic.No/Date:0310426539 12.04.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

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Case No.:6/13/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved		
HQ File : 01/87/050/00076/AM08/	RLA File : 03/94/040/00096/AM08/	Lic.No/Date:0310428517 03.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips - PTA Route	5000.000	M.T	238975000.00	5500000.00 US\$
			Total	238,975,000.00	5,500,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic	4575.000	M.T	158625610.00	3613339.63

	Acid (PTA)				US\$
2	Mono Ethylene Glycol (MEG)	1850.000	M.T	63901124.00	1455606.47 US\$
3	Titanium Dioxide	17.000	M.T	1549670.00	35300.00 US\$
4	Furnace Oil	1743.000	M.T	11729136.00	267178.50 US\$
5	Antimony Trioxide	3.050	M.T	803370.00	18300.00 US\$
			Total	236,608,910.00	5,389,724.60

Decision: With D/o C&PC OM No. 46011/67/2006-PC.II dated 31.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Chips – PTA Route	1 MT	1. Purified Terephthalic Acid (PTA)	0.85400 MT
		2. Mono Ethylene Glycol (MEG)	0.32960 MT
		3. Titanium Dioxide	0.00001 MT
		4. Antimony Trioxide	0.00300 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

89	Case No.:2/17/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00103/AM08/	RLA File : 08/24/040/00041/AM08/	Lic.No/Date:0810064900 17.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Alkyd Resin S-5030 (70% Resin Content)	57600.000 kg
Sl.No.	IMPORT ITEM	Qty
1.	Soya Fatty Acid	13075.000 kg
2.	Phthalic Anhydride	19526.400 kg
3.	Glycerin	12096.000 kg
4.	Toluene	19641.000 kg

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 21.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5030 (70% Resin Content)	1 kg	1. Soya Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.337 kg

		3. Glycerine	0.208 kg
		4. Toluene	0.315 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

Case No.:10/12/87-ALC1/2007		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:32/87-ALC1/2007 05.12.2007		Status:Approved	
HQ File : 01/87/050/00116/AM08/		RLA File : 31/24/040/00039/AM08/		Lic.No/Date:3110029248 18.05.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	63/0- ARNITE AV 2 365 SN GREY (GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING TYPE) PET COMPOUND)	8000.000	K.G	1163916.00	28080.00 US\$		
			Total	1,163,916.00	28,080.00		
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	PET GRANULES / CHIPS BASE POLYMER	3811.360	K.G	233804.86	5573.42 US\$		
2	GLASS FIBER Reinfourcing agent	2640.000	K.G	116285.40	2772.00 US\$		
3	ANTIMONY TRIOXIDE FLAME RETARDANT	320.000	K.G	67120.00	1600.00 US\$		
4	SAYTEX BT 93-W FLAME RETARDANT	840.000	K.G	281199.24	6703.20 US\$		
5	LOXIOI 32 MOULD RELEASING AGENT	24.000	K.G	2780.19	66.27 US\$		
6	SACTOLITH HDS PIGMENTS	54.400	K.G	6601.86	157.37 US\$		
7	SICOTAN YELLOW K 2001 PIGMENTS	54.400	K.G	27384.96	652.80 US\$		
8	TEGMER 804 S	496.000	K.G	208072.00	4960.00 US\$		
			Total	943,248.51	22,485.06		

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 06.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
32% Glassfiber Reinforced PET Compound (Flame Retardant Non Blooming Type, Arnite AV2365 SN)	1 kg	1. PET Chips/Gr	0.4764 kg
		2. Glass Fiber	0.3300 kg
		3. Antimony Trioxide	0.0400 kg
		4. Flame Retardant (Saytex BT 93-W)	0.1050 kg
		5. Mould Release Agent	0.0030 kg
		6. Siment (Sactolith HDS)	0.0068 kg
		7. Pigment (Sicotan Yellow)	0.0068 kg
		8. Tegmer 804 S	0.0620 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:17/12/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
HQ File : 01/87/050/00126/AM08/	RLA File : 05/24/040/00135/AM08/	Lic.No/Date:0510204046 24.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC Leather Cloth Foam Leather Cloth having coating weight 460 gm per Sq. Mtr +- 5%	1000000.000	Sq. meter	63000000.00	1500000.00 US\$
			Total	63,000,000.00	1,500,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN PASTE GRADE	284059.000	K.G	13123530.00	312465.00 US\$
2	PVC PLASTICIZER PHTHALIC	197432.000	K.G	12438216.00	296148.00 US\$
3	TITANIUM DIOXIDE PIGMENT	13432.000	K.G	1128288.00	26864.00 US\$
4	RELEASE PAPER (155-	550000.000	Sq. meter	12543300.00	298650.00

	240 GM/SQ.MTRS.) COATING PAPER				US\$
5	STABILIZERS MIXING AGENT	6716.000	K.G	1128288.00	26864.00 US\$
6	BLOWING AGENT ADCL	10074.000	K.G	846216.00	20148.00 US\$
7	RELEVANT KNITTED/WOVEN (CORDUROY) FABRIC FOR BACKING MATERIALS BACKING MATERIALS	1050000.000	Sq. meter	18792102.00	447431.00 US\$
			Total	59,999,940.00	1,428,570.00

Decision: With D/o C&PC OM No. 46011/48/2007-PC.II dated 20.04.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Leather Cloth/Foam Leather Cloth (having coating weight of 460 gms./sq.mtr. +/- 5%)	1 Sq. Mtr.	1. PVC Resin	0.284 kg
		2. PVC Plasticizer	0.197 kg
		3. Titanium Dioxide	0.013 kg
		4. Release Paper (155-240 gms/Sq. Meter)	0.55 Sq. Mtr.
		5. Stabilizers	0.006 kg
		6. Blowing Agent	0.010 kg
		7. Relevant Woven/Knitted Fabric for backing material	1.05 Sq. Mtr.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

92	Case No.: 2/23/87- ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00133/AM08/	RLA File : 05/24/040/00167/AM08/	Lic.No/Date:0510204258 30.05.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.				

94	Case No.: 21/12/87- ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00136/AM08/	RLA File : 31/24/040/00315/AM07/	Lic.No/Date:3110029380 31.05.2007	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stripes of PP Fibre Material	1000.000	M.T	53661300.00	1193799.70 US\$
			Total	53,661,300.00	1,193,799.70
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Granules	1050.000	M.T	42504000.00	945583.90 US\$
			Total	42,504,000.00	945,583.90

Decision: With D/o C&PC OM No. 46011/128/2006-PC.II dated 29.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Stripes of Polypropylene	1 kg	Polypropylene Resin/Granules	1.05 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:22/12/87-ALC1/2007	Party Name:RADIANT POLYMERS PLTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved		
HQ File : 01/87/050/00137/AM08/	RLA File : 05/24/040/00161/AM08/	Lic.No/Date:0510204415 04.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF POLYESTER ELASTOMER RESIN i.e. MOULDED PRODUCTS/FLOURESCENT LIGHTINGS TUBE	11430.000	K.G	3850000.00	74468.00 US\$
			Total	3,850,000.00	74,468.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER ELASTOMER RESIN TECHNICAL CHARACTERISTIC: HYTREL	12000.000	K.G	3500000.00	70000.00 US\$
			Total	3,500,000.00	70,000.00

Decision: With oral comments of D/o C&PC, following adhoc norms are approved :			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Article Made of Polyester Elastomer Resin	1 kg	Polyester Elastomer Resin	1.05 kg/kg content in export product
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

97	Case No.: 9/19/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00141/AM08/	RLA File : 31/24/040/00316/AM07/	Lic.No/Date:3110029458 06.06.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

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Case No.:10/19/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved	
HQ File : 01/87/050/00147/AM08/	RLA File : 08/24/040/00058/AM08/	Lic.No/Date:0810065339 12.06.2007	Defer Date:	
Application: Request is for adhoc norms for following:				
Sl. No.	EXPORT ITEM	Qty		
1	ALKYD RESIN F-4035 (70% RESIN CONTENT)	100000 KG		
Sl. No.	IMPORT ITEM	Qty		
1	VEGETABLE FATTY ACID	20200 KG		
2	BENZOIC ACID	10000 KG		
3	PHTHALIC ANHYDRIDE	23400 KG		
4	PENTAERYTHRITOL	23400 KG		
5	TOLUENE	31500 KG		
Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 21.11.2007, following adhoc norms are approved :				
EXPORT ITEM		QTY	IMPORT ITEM	QTY
Alkyd Resin F-4035 (70% Resin Content)		1 kg	1. Vegetable Fatty Acid	0.202 kg
			2. Benzoic Acid	0.100 kg
			3. Phthalic Anhydride	0.234 kg
			4. Penta-erithritol	0.234 kg
			5. Toluene	0.315 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.				

99	Case No.: 2/14/87-ALC1/2007	Party Name:JAI CORP LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00150/AM08/	RLA File : 03/94/040/00162/AM08/	Lic.No/Date:0310432312 12.06.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

100	Case No.: 19/19/87-ALC1/2007	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00220/AM08/	RLA File : 03/94/040/00211/AM08/	Lic.No/Date:0310432834 15.06.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

101	Case No.: 12/19/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00155/AM08/	RLA File : 31/21/040/00115/AM08/	Lic.No/Date:3110029601 21.06.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

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Case No.:3/16/80-ALC2/2007	Party Name:G - PLAST PVT.LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved		
HQ File : 01/80/050/00199/AM08/	RLA File : 32/24/040/00013/AM08/	Lic.No/Date:3210035650 21.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- COVER & CHASIS made out of Polycarbonate (Faradex)	4762.000	K.G	3949264.00	3949264.00 Indian Rupees
			Total	3,949,264.00	3,949,264.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polycarbonate (Faradex DS 1003 FRHI B 1715 Black Faradex DS compound 1003 FRHI)	5000.000	K.G	2560000.00	2560000.00 Indian Rupees

				Total	2,560,000.00	2,560,000.00
Decision: With oral comments of D/o C&PC, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Cover & Chasis made out of Polycarbonate		1 kg	Polycarbonate		1.05 kg/kg content in export product	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.						

103	Case No.: 14/19/87-ALC1/2007	Party Name:ROYAL BRUSHES (P) LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Approved
	HQ File : 01/87/050/00189/AM08/	RLA File : 03/95/040/01598/AM07/	Lic.No/Date:0310433683 25.06.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

107	Case No.:13/18/87-ALC1/2007	Party Name:PIX TRANSMISSIONS LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved	
	HQ File : 01/87/050/00208/AM08/	RLA File : 03/95/040/00278/AM08/	Lic.No/Date:0310434430 29.06.2007	Defer Date:	
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)
1	62/0- REINFORCED STEEL WIRE BRAIDED RUBBER HOSE CONTAINING MINIMUM 35% NBR, SBR AND CHLOROSULPHONATED POLYETHYELNE RUBBER (OIL RESISTANT HOT WATER HOSE) (HYDRAULIC HOSE) NT. WT. OF STEEL WIRE : 25000.000 KGS. NT. WT. OF RUBBER COMPOUND : 25000.000 KGS.	50000.000	K.G	5040000.00	120000.00 US\$

			Total	5,040,000.00	120,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HOSE REINFORCEMENT STEEL WIRE (BRASS PLATED) 0.10mm TO 0.50mm THICKNESS	26250.000	K.G	2050650.00	48825.00 US\$
2	SYNTHETIC RUBBER =====	3237.500	K.G	353535.00	8417.50 US\$
	CHLOROSULPHONATED POLYETHYLENE RUBBER				
3	NBR	4625.000	K.G	398213.00	9481.25 US\$
4	SBR	1387.500	K.G	92075.00	2192.25 US\$
5	CARBON BLACK [N-220, N-330, N-550, N-660, N-774]	11750.000	K.G	266490.00	6345.00 US\$
6	PLASTICISER	1375.000	K.G	72765.00	1732.50 US\$
7	RUBBER CHEMICALS SUCH AS ANTIOXIDANTS (375 KGS) ACCELERATORS, BONDING AGENTS, RETARDORS	750.000	K.G	160712.00	3826.47 US\$
8	CHINA CLAY	2625.000	K.G	11025.00	262.50 US\$
			Total	3,405,465.00	81,082.47

Decision: With DIPP dated 05.12.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reinforced Steel Wire Braided Rubber Hose Containing Minimum 35% Nbr, Sbr and Chlorosulphonated Polyethyelne Rubber (Oil Resistant Hot Water Hose) (Hydraulic Hose) Nt. Wt. of Steel Wire : 25000.000 Kgs. Nt. Wt. of Rubber Compound : 25000.000 Kgs.	50000 kg	1. HOSE REINFORCEMENT STEEL WIRE (BRASS PLATED) 0.10mm TO 0.50mm THICKNESS	26250 kg
		2. SYNTHETIC RUBBER CHLOROSULPHONATED POLYETHYLENE RUBBER	3237.5 kg
		3. NBR	4625 kg
		4. SBR	1387.5 kg
		5. CARBON BLACK [N-220, N-330, N-550, N-660, N-774]	11750 kg

		6. PLASTICISER	1375 kg
		7. RUBBER CHEMICALS SUCH AS ANTIOXIDANTS (375 KGS) ACCELERATORS, BONDING AGENTS, RETARDORS	750 kg
		8. CHINA CLAY	2625 kg
Note: The Value Cap 7% will be imposed on import of Rubber Chemicals at SI No. 7.			

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

109	Case No.:8/23/87-ALC1/2007	Party Name:GARGI INDUSTRIES PROP.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00242/AM08/	RLA File : 03/94/040/00067/AM08/	Lic.No/Date:0310435372 09.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

110	Case No.:21/19/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00225/AM08/	RLA File : 11/24/040/00016/AM08/	Lic.No/Date:1110015689 16.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

111	Case No.:22/19/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00226/AM08/	RLA File : 11/24/040/00017/AM08/	Lic.No/Date:1110015690 16.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

112	Case No.:32/19/87-ALC1/2007	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00249/AM08/	RLA File : 03/94/040/00385/AM08/	Lic.No/Date:0310436333 16.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

113	Case No.:34/19/87-	Party	Meet No/Date:32/87-	Status:Approved
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ALC1/2007	Name:INJECTOPLAST PVT.LTD	ALC1/2007 05.12.2007	
HQ File : 01/87/050/00253/AM08/	RLA File : 06/81/040/00007/AM08/	Lic.No/Date:0610012139 20.07.2007	Defer Date:
Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

114 Case No.:10/23/87- ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
HQ File : 01/87/050/00257/AM08/	RLA File : 34/24/040/00045/AM06/	Lic.No/Date:3410019254 20.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.800 MT
2	33% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	17.08 MT
3	50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	47.13 MT
Sl. No.	IMPORT ITEM	Qty
1	[A] POLYAMIDE 6-6 RESIN [30%]	4.12 MT
	[B] POLYAMIDE 6-6 RESIN [33%]	10.39 MT
	[C] POLYAMIDE 6-6 RESIN [50%]	23.83 MT
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.77 MT
	[B] GLASS FIBRE/CHOPPED STRAND [33%]	5.75 MT
	[C] GLASS FIBRE/CHOPPED STRAND [50%]	24.03 MT
3	[A] ADDITIVES [30%]	0.02 MT
	[B] ADDITIVES [33%]	0.02 MT
	[B] ADDITIVES [50%]	0.20 MT

Decision: With D/o C&PC OM No. 46011/53/2006-PC.II dated 16.10.2007, following norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.7099 kg
		2. Glass Fiber/Chopped Strands	0.3060 kg
		3. Heat Stabilizer	0.0041 kg
50% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.5057 kg
		2. Glass Fiber/Chopped Strands	0.5100 kg
		3. Heat Stabilizer	0.0043 kg
33% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.6824 kg
		2. Glass Fiber/Chopped Strands	0.3366 kg
		3. Heat Stabilizer	0.0010 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:35/19/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
HQ File : 01/87/050/00256/AM08/	RLA File : 34/24/041/00040/AM05/	Lic.No/Date:3410019253 20.07.2007	Defer Date:
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	3.500 MT	
2	NYLON 66 (CHIPS) 50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.500 MT	
Sl. No.	IMPORT ITEM	Qty	
1	[A] POLYAMIDE 6-6 RESIN [30%]	2.48 MT	
	[B] POLYAMIDE 6-6 RESIN [50%]	2.78 MT	
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.07 MT	
	[B] GLASS FIBRE/CHOPPED STRAND [50%]	2.81 MT	
3	[A] ADDITIVES [30%]	0.01 MT	
	[B] ADDITIVES [50%]	0.02 MT	
Decision: With D/o C&PC OM No. 46011/53/2006-PC.II dated 16.10.2007, following norms are approved:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.7099 kg
		2. Glass Fiber/Chopped Strands	0.3060 kg
		3. Heat Stabilizer	0.0041 kg
50% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.5057 kg
		2. Glass Fiber/Chopped Strands	0.5100 kg
		3. Heat Stabilizer	0.0043 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

117	Case No.:1596/26/80-ALC2/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/80/050/00356/AM08/	RLA File : 03/94/040/01269/AM07/	Lic.No/Date:0310437499 26.07.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

122	Case No.:22/23/87-	Party Name:DSM	Meet No/Date:32/87-	Status:Approved
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	ALC1/2007	ENGINEERING PLASTICS (INDIA) PVT. LTD	ALC1/2007 05.12.2007	
	HQ File : 01/87/050/00285/AM08/	RLA File : 31/24/040/00151/AM08/	Lic.No/Date:3110030278 10.08.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

123	Case No.:344/23/85- ALC3/2007	Party Name:F A CHASMAWALA PVT LTD	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/85/050/00059/AM08/	RLA File : 34/24/040/00088/AM08/	Lic.No/Date:3410019405 13.08.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

124	Case No.:24/23/87- ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00296/AM08/	RLA File : 11/24/040/00022/AM08/	Lic.No/Date:1110015861 20.08.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

129	Case No.:10/26/87- ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00349/AM08/	RLA File : 34/24/040/00072/AM07/	Lic.No/Date:3410019576 06.09.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

130	Case No.:12/26/87- ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Approved
	HQ File : 01/87/050/00351/AM08/	RLA File : 34/24/040/00108/AM08/	Lic.No/Date:3410019578 06.09.2007	Defer Date:
	Decision: Case is already approved in NC Meeting No. 31/08 held on 28.11.2007.			

3.2. The following case is already rejected:

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82	Case No.: 4/12/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Rejected
	HQ File : 01/87/050/00078/AM08/	RLA File : 31/24/040/00027/AM08/	Lic.No/Date:3110029115 03.05.2007	Defer Date:
	Decision: Case is already rejected in NC Meeting No. 31/08 held on 28.11.2007.			

3.3. Following applications were deferred due to non-receipt of reply/examination of reply to deficiency letters:

PART – A (MANUAL APPLICATION)

3.3.1	Case No. A-432	SRF POLYMERS LTD.	HQ F. No. 01/87/050/180/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0410089380 Dated 10.8.2007	RLA F. No. 31/24/040/395/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Tufnyl SGF10 Green- (Nylon 6 Compounded Chips)	1500.000 kg
2	Tufnyl SXXIN Natural (Nylon 6 Compounded Chips)	6500.000 kg
3	Tufnyl SGF20 Natural (Nylon 6 Compounded Chips)	4000.000 kg
4	Tufnyl SGF30 Natural (Nylon 6 Compounded Chips)	4000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Nylon6 Chips	7420.690 kg
2.	Glass Fibre	2203.750 kg
3	Caprolactam	6615.200 kg

Position: D/L No. 46011/84/2005-PC.II dated 3.9.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.2	Case No. A-433	OSCAR POLYMERS	HQ F. No. 01/87/050/796/AM07/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0310410599 Dated 04.12.2006	RLA F. No. 03/95/040/873/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Polypropelene Granules in Various Colours	50.000 MT

Sl.No.	IMPORT ITEM	Qty
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1.	Polypropelene Natural Reprocessed Granules	52.5000 MT
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Position: D/L No. 46011/14/2007-PC.II dated 29.10.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.3	Case No. A-435	MOTHERSONSUMI SYSTEMS LTD.	HQ F. No. 01/87/050/235/AM08/DES-VII 01/87/050/204/AM08/DES-VII 01/87/050/205/AM08/DES-VII 01/80/050/213/AM07/DES-VII 01/80/050/214/AM07/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0510204443 Dated 4.6.2007 Adv. Lic. No. 0510204446 Dated 4.6.2007 Adv. Lic. No. 0510204921 Dated 14.6.2007 Adv. Lic. No. 2510001671 Dated 30.5.2006 Adv. Lic. No. 2510001672 Dated 30.5.2006	RLA F. No. 05/24/040/173/AM08 RLA F. No. 05/24/040/174/AM08 RLA F. No. 05/24/040/362/AM08 RLA F. No. 25/24/040/3/AM07 RLA F. No. 25/24/040/4/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	PARTS OF AUTOMOBILES: GRAB HANDLE REAR (LH/RH)	275000 NUMBER
2.	PARTS OF AUTOMOBILES: GRAB HANDLE FRONT (LH/RH) TOTAL NET CONTENTS OF IMPORT ITEM IN EXPORT PRODUCTS: (1. Polypropylene Resin (T.C. DA C 702-20) 44000.00 KGS.) 2. Nylon-66 Granules (T.C. Zytel 101L NC010): 13435.714 KGS.) 3. Poly Amide Resin Compound (T.C. Zytel 70 G 43 L NC 0): 1047.619 KGS.) 4. Air Damper (T.C. NIFCO Part No. OG2X): 550000 NOS. (NET TO NET)	275000 NUMBER

Sl.No.	IMPORT ITEM	Qty
1.	Polypropylene Resin (T.C. DA C 702-20)	46200.000 KG
2.	Nylon-66 Granules (T.C. Zytel 101L NC 010)	14107.500 KG
3.	Poly Amide Resin Compound (T.C. Zytel 70 G 43 L NC 01)	1100.000 KG
4.	Air Damper (T.C. NIFCO Part no. OG2X)	550000.000 NUMBER

Sl. No.	EXPORT ITEM	Qty
1	PARTS OF AUTOMOBILES: Scuff (LH/RH)	210000.000 Set
2	PARTS OF AUTOMOBILES: Cowl (LH/RH) TOTAL NET CONTENTS OF IMPORT ITEMS: IN EXPORT PRODUCTS: (1) Polypropylene Granules (Grade WSKM 4D 604A): 1,17,400.00 KGS. (2) Clip Part No. TRW 1991 15238601 3A: : NET TO NET BASIS (3) Metal Clip Part No W 710488: : NET TO NET BASIS	210000.000 Set

Sl. No.	IMPORT ITEM	Qty
1	Clip (T.C.: Part No TRW 1991 15238601 3A)	120000.000 Number
2	Metal Clip: (T.C.: Part No W 710488)	840000.000 Number
3	Polypropylene Granules: (T.C.: Grade WSKM 4D 604A)	123270.000 KG

Sl. No.	EXPORT ITEM	Qty
1	PARTS OF AUTOMOBILES: Panel ASMC/PLR UPR TR	32594.000 Number
2	TRIM ASY-BODY L/PLR	19168.000 Number
3	Moulding ASM W/S SI GARN	30728.000 Number
4	FILLER ASM-I/P STRG COL OPC	62100.000 Number
5	Panel ASM-L/PLR UPR TR	13074.000 Number
6	Panel ASM-L/PLR TR	4360.000 Number
7	COVER W/S O/S MSTRE SEN TOTAL NET CONTENTS OF IMPORT ITEMS IN EXPORT PRODUCTS: 1. ADHESIVE (T.C.: Bond Master 831.01 CR): (11,722.055 LTRS.), 2. FABRIC: (T.C.: Becca Fabric Neutral Grey Sample Circular Knit Scour & HS/Becca Fabric Onyx sample Circular Knit Scour and HS) (14,004.721 MTRS.), 3. POLYPROPYLENE: (T.C.: EPALEX 7489 HS UV2 7B71modified Polypropylene/EPALEX 7479 HS UV 19245 MODIFIED Polypropylene/EPALEX 7489 HS UV 2 9227 modified Polypropylene: (36,997.962 KGS.), 4. Nut Push (T.C.: Nut Push in 4.2 High Retention GM 11609650: EMHART 17465): 86498 NOS. (Net to Net), 5. Screw (T.C.:Screw ASM-6-LOBED PAN HD GM 11900481: NEDS 10014192): 86498 NOS. (Net To Net), 6. Retaining Clip (T.C.: ZUS7501 Retaining Clip 82041141011) 98322 NOS.	18633.000 Number

	(Net to Net),7. PU Laminated Fabric: (2129.143 MTRS.), 8. ABS (T.C.: Astology ABS/PC M130S45001 Black): (2661.571 KGS.)	
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Sl.	IMPORT ITEM	Qty
1	ADHESIVE (T.C.: Bond Master 831.01 CR)	12308.158 LITRE
2	FABRIC: (T.C.: Becca Fabric Neutral Grey Sample Circular Knit Scour & HS/Becca Fabric Onyx sample Circular Knit Scour and HS)	14704.958 METER
3	POLYPROPYLENE: (T.C.: EPALEX 7479 HS UV2 7B71 modified Polypropylene/EPALEX 7489 HS UV 19245 modified Polypropylene/EPALEX 7489 HS UV 2 9227 modified Polypropylene)	38847.860 KG
4	NUT PUSH (T.C.: Nut Push in 4.2 High Retention GM 11609650: EMHART 17465)	86498.000 NUMBER
5	SCREW (T.C.:Screw ASM-6-LOBED PAN HD GM 11900481: NEDS 10014192)	86498.000 NUMBER
6	RETAINING CLIP (T.C.: ZUS7501 Retaining Clip 82041141011)	98322.000 NUMBER
7	PU LAMINATED FABRIC	2235.600 METER
8	ABS (T.C.: Astology ABS/PC M130S45001 Black)	2794.650 KG

Sl. No.	EXPORT ITEM	Qty
1	PANEL ASM-C/PLR UPR TR	5239 Number
2	PANEL ASM-C/PLR UPR TR	5251 Number
3	PANEL ASM-C/PLR UPR TR	4509 Number
4	PANEL ASM-C/PLR UPR TR	1608 Number
5	MOLDING ASM – WS SI GARN	4513 Number
6	MOLDING ASM – WS SI GARN	1596 Number
7	MOLDING ASM – WS SI GARN	4513 Number
8	MOLDING ASM – WS SI GARN	1596 Number
9	TRIM ASY-BODY L/PLR	4891 Number
10	TRIM ASY-BODY L/PLR	4891 Number
11	FILLER ASM –I/P STRG COL OPG	24945 Number
12	FILLER ASM –I/P STRG COL OPG	8750 Number
13	COVER W/S O/S MSTRE SEN	3282 Number
14	PANEL ASM-BODY L/PLR TR	348 Number
15	PANEL ASM-BODY L/PLR TR	1596 Number
16	PANEL ASM-BODY L/PLR TR	348 Number
17	PANEL ASM-BODY L/PLR TR	1608 Number
18	PANEL ASM-BODY L/PLR UPR TR	240 Number
19	PANEL ASM-BODY L/PLR UPR TR	1608 Number

20	PANEL ASM-BODY L/PLR UPR TR	348 Number
21	PANEL ASM-BODY L/PLR UPR TR	939 Number

Sl. No.	IMPORT ITEM	Qty
1	BOND MASTER 831.01CR	4689.49 LTR
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR AND HS	2038.13 MTR
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4305.74 MTR
4	PU LAMINATE FABRIC	1263.04 MTR
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	5224.65 KG
6	EPALEX 7479 HS UV2 9245 MODIFIED POLY PROPYLENE	1061.38 KG
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	10494.85 KG
8	ASTALOY ABS/PC M130S 45001 BLACK	1185.42 KG
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#16609651; EMHART#17465	38815 NOS.
10	SCREW ASM-6-LOBED PAN HD GM#11900481; NEDS#10014192	38815 NOS.
11	ZUS7501 RETAINING CLIP 82041141011	46615 NOS.

Sl. No.	EXPORT ITEM	Qty
1	PANEL ASM-C/PLR UPR TR	5239 Number
2	PANEL ASM-C/PLR UPR TR	5251 Number
3	PANEL ASM-C/PLR UPR TR	4509 Number
4	PANEL ASM-C/PLR UPR TR	1608 Number
5	MOLDING ASM – WS SI GARN	4513 Number
6	MOLDING ASM – WS SI GARN	1596 Number
7	MOLDING ASM – WS SI GARN	4513 Number
8	MOLDING ASM – WS SI GARN	1596 Number
9	TRIM ASY-BODY L/PLR	4891 Number
10	TRIM ASY-BODY L/PLR	4891 Number
11	FILLER ASM –I/P STRG COL OPG	24945 Number
12	FILLER ASM –I/P STRG COL OPG	8750 Number
13	COVER W/S O/S MSTRE SEN	3282 Number
14	PANEL ASM-BODY L/PLR TR	348 Number
15	PANEL ASM-BODY L/PLR TR	1596 Number
16	PANEL ASM-BODY L/PLR TR	348 Number
17	PANEL ASM-BODY L/PLR TR	1608 Number
18	PANEL ASM-BODY L/PLR UPR TR	240 Number
19	PANEL ASM-BODY L/PLR UPR TR	1608 Number

20	PANEL ASM-BODY L/PLR UPR TR	348 Number
21	PANEL ASM-BODY L/PLR UPR TR	939 Number

Sl. No.	IMPORT ITEM	Qty
1	BOND MASTER 831.01CR	4689.49 LTR
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR AND HS	2038.13 MTR
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4305.74 MTR
4	PU LAMINATE FABRIC	1263.04 MTR
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	5224.65 KG
6	EPALEX 7479 HS UV2 9245 MODIFIED POLY PROPYLENE	1061.38 KG
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	10494.85 KG
8	ASTALOY ABS/PC M130S 45001 BLACK	1185.42 KG
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#16609651; EMHART#17465	38815 NOS.
10	SCREW ASM-6-LOBED PAN HD GM#11900481; NEDS#10014192	38815 NOS.
11	ZUS7501 RETAINING CLIP 82041141011	46615 NOS.

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC; case is under finalization by D/o C&PC.

Decision: Deferred for two weeks.

3.3.4	Case No. A-438	WRISTON POLYMERS P LTD.	HQ F. No. 01/87/050/322/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0410088931 Dated 12.04.2007	RLA F. No. 04/24/040/473/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Rubber follower for A-500 -100000 Nos. Made out of Synthetic Rubber JSR N-230 SL	3800.000 kg.
2.	Rubber Plunger for K-29-10000 Nos. Made out of Synthetic Rubber JSR N-230 SL	180.000 kg.
3.	Rubber Bush for Hydraulic Couplers 300000 Nos. Made out of Synthetic Rubber JSR N-220 S	300.000 kg.
4.	Rubber Seal for Midget Coupler 360000 Nos. Made out of Synthetic Rubber JSR N-220 S	360.000 kg.
5.	Rubber follower for Plunger G-5-40000 Nos. Made out of	680.000 kg.

	Synthetic Rubber JSR N-220 S	
6.	Washer – Swivel Packing for SWV-274840-6000 Nos. Made out of Synthetic Rubber JSR N-220 S	18.000 kg.
7.	Rubber follower Plunger Rubber for G-42/LIN -150000 Nos. Made out of Synthetic Rubber JSR N-220 S	2100.000 kg.
8.	Rubber Washer for G-2-75000 Nos. Made out of Synthetic Rubber JSR N-220 S	187.500 kg.

SL.No.	IMPORT ITEM	Qty
1.	Synthetic Rubber JSR N-230 SL	2772.000 kg
2.	Synthetic Rubber JSR N-220 S	2327.000 kg

Position: As per comments dated 05.12.2007, following details are to be called from firm:

- i) **Manufacturing process in detail indicating wastage claimed for each export product along with justification;**
- ii) **Quantity of each raw material (imported + indigenous) required to manufacture 1 kg of each export product separately;**
- iii) **Specification of import item indicating specific name of synthetic rubber.**

Decision: Deferred for four weeks.

3.3.5	Case No. A-440	HIGH TECHNOLOGY PLASTICS	HQ F. No. 01/87/050/110/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 3110029035 Dated 23.4.2007	RLA F. No. 31/24/040/16/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	RC21 BOBBIN (XS 6U10303 AA)	180000 NUMBER
2	RC28 BOBBIN (IS7U10B 303 AA)	360000 NUMBER
3	BEARING SLEEVE (IS7U 10986AA)	540000 NUMBER
4	RC21 CIRCUIT BOARD (XS6U 10B 301 AA)	180000 NUMBER
5	RC21 CIRCUIT BOARD (IS7U 10B 301 AA)	360000 NUMBER
Sl. No.	IMPOR ITEM	Qty
1	NYLON 66- ZYTEL 3189 HSL NC 010	9265.320 KG
2	AMODEL AT 1116-HS COLOUR-BLACK	4093.740 KG
3	PPS MOULDING POWDER FORTRON 6165A4 NATURAL/BLACK	5324.400 KG

Position: D/L No. 46011/94/2003-PC.II dated 13.8.2007 by D/o C&PC followed by reminder dated 27.11.2007, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.6	Case No. A-443	METRO TYRES LTD.	HQ F. No. 01/87/050/48/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 3010051241 Dated 16.03.2007	RLA F. No. 30/24/040/71/AM07	

Application: Request is for adhoc norms for following:

SL.No.	EXPORT ITEM	Qty
1.	Bicycle Nylon Tyres SBR-1502 Rubber Compound with reflective Tape 4.7 mm to 5 mm 4200000 meters and cotton Chaffar 6mm to 8mm 4200000 mtrs.	700.000 MT

SL.No.	IMPORT ITEM	Qty
1.	Natural Rubber	184.940 MT
2.	Synthetic Rubber SBR-1502	135.380 MT
3	Zinc Metal / Ingot	9.870 MT
4	Precipitated Silica	24.500 MT
5	Carbon Black Haf Grade N 330	121.450 MT
6	Rubber Chemicals up to 7% of FOB value of export	13.860 MT
7	Bead Wire	70.000 MT
8	Nylon Filament Yarn	77.000 MT
9	MISC. Chemicals up to 2% of FOB value of export	56.000 MT
10	Reflective tape	4200000.000 Meter
11	Cotton Chaffar	4200000.000 Meter
12	Kaveller 29 aramid (Engineered elastomers)	1.750MT

Position: As per comments dated 17.10.2007, following details are called from firm vide DGFT letter dated 05.11.2007:

- i) **Manufacturing process indication use of Zinc Metal/Ingots, Nylon filament Yarn and Kaveller 29 aramid.**

Decision: Deferred for four weeks.

PART – M (REPRESENTATIONS)

3.3.7	Case No. M-283	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/050/1357/AM06/DES-VII	Status: Deferred
	NC No.: 32/08 Dated:	Adv. Lic. No. 05101503348	RLA F. No. 05/21/040/656/AM05	

	05.12.2007	Dated: 3.02.2005 Adv. Lic. No. 051068217 Dated: 7.10.2005 Adv. Lic. No. 0510176296 Dated: 13.02.2006 Adv. Lic. No. 0510209488 Dated: 26.9.2007	05/21/040/301/AM06 05/24/040/845/AM06 05/24/040/838/AM06	
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Request: Allow 'PTA' in lieu of 'DMT' used in the manufacture of export products against the above advance licences.

Decision: Firm was asked to give break-up of 'DMT' and 'PTA'.

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	Case No.:7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
1	HQ File : 01/82/050/01418/AM04/	RLA File : 04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
6	HQ File : 01/85/050/00018/AM07/	RLA File : 04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

	Case No.:77/23/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
8	HQ File : 01/82/050/00595/AM07/	RLA File : 02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

12	Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File :	RLA File :	Lic.No/Date:0210094438	Defer

01/85/050/00145/AM07/	02/24/040/00197/AM07/	17.10.2006	Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

Case No.:14/33/80-ALC2/2006		Party Name:MOTHERSON SUMI SYSTEMS LTD		Meet No/Date:32/87-ALC1/2007 05.12.2007		Status:Deferred	
HQ File : 01/80/050/00798/AM07/		RLA File : 25/24/040/00013/AM07/		Lic.No/Date:2510001761 18.10.2006		Defer Date:02.01.2008	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	61/0- PANEL ASM- C/PLR UPR TR Part No. 92172504	5000.000	Number	1721005.00	37700.00 US\$		
2	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172506	950.000	Number	222475.30	4873.50 US\$		
3	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172503	5000.000	Number	1170922.50	25650.00 US\$		
4	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172505	950.000	Number	222475.30	4873.50 US\$		
5	61/0- MOLDING ASM –W/S SI GARN Part No. 92172534	5000.000	Number	1456235.00	31900.00 US\$		
6	61/0- MOLDING ASM –W/S SI GARN Part No. 92172532	900.000	Number	262122.30	5742.00 US\$		
7	61/0- MOLDING ASM –W/S SI GARN Part No. 92172533	5000.000	Number	1456235.00	31900.00 US\$		
8	61/0- MOLDING ASM –W/S SI GARN Part No. 92172531	900.000	Number	262122.30	5742.00 US\$		
9	61/0- TRIM ASY-BODY L/PLR Part No. 92172522	4500.000	Number	1873476.00	41040.00 US\$		
10	61/0- TRIM ASY-BODY L/PLR Part No. 92172521	4500.000	Number	1873476.00	41040.00 US\$		

11	61/0- FILLER ASM –I/P STRG COL OPG Part No. 92172613	23000.000	Number	3404147.90	74570.60 US\$
12	61/0- FILLER ASM –I/P STRG COL OPG Part No. 92174207	8000.000	Number	1184051.40	25937.60 US\$
13	61/0- COVER W/S O/S MSTRE SEN Part No. 92183833	2000.000	Number	36629.60	802.40 US\$
14	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183753	850.000	Number	252604.30	5533.50 US\$
15	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183754	1100.000	Number	326899.70	7161.00 US\$
16	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183749	800.000	Number	237745.20	5208.00 US\$
17	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183750	1200.000	Number	356617.80	7812.00 US\$
18	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183751	800.000	Number	275360.80	6032.00 US\$
19	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183752	1050.000	Number	361411.10	7917.00 US\$
20	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183747	800.000	Number	275360.80	6032.00 US\$
21	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183748	1050.000	Number	361411.10	7917.00 US\$
			Total	17,592,784.40	385,384.10
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BOND MASTER 831.01CR	4156.070	Litre	717836.00	15554.40 US\$
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT	1260.170	Meter	563547.00	12211.20 US\$

	SCOUR & HS				
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4862.250	Meter	2174398.00	47115.90 US\$
4	PU LAMINATE FABRIC	1162.030	Meter	1465012.00	31744.60 US\$
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	2992.090	K.G	493396.00	10691.10 US\$
6	EPALEX 7479 HS UV1 9245 MODIFIED POLY PROPYLENE	1336.100	K.G	220323.00	4774.10 US\$
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	12519.600	K.G	2064494.00	44734.40 US\$
8	ASTALOY ABS/PC M130S 45001 BLACK	1442.100	K.G	363986.00	7887.00 US\$
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#11609651;EMHART#17465	37450.000	Number	378245.00	8196.00 US\$
10	SCREW ASM-6-LOBED PAN HD GM#11900481;NEDS#10014192	37450.000	Number	71155.00	1541.80 US\$
11	ZUS7501 RETAINING CLIP 82041141011	45350.000	Number	113375.00	2456.70 US\$
			Total	8,625,767.00	186,907.20
Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 issued by D/o C&PC. Decision: Deferred.					

14	Case No.:15/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred	
	HQ File : 01/80/050/00799/AM07/	RLA File : 25/24/040/00014/AM07/	Lic.No/Date:2510001762 18.10.2006	Defer Date:02.01.2008	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PANEL ASM- C/PLR UPR TR Part No. 92172504	5000.000	Number	1721005.00	37700.00 US\$
2	61/0- PANEL ASM-C/PLR UPR TR Part No.: 92172506	950.000	Number	222475.30	4873.50 US\$

3	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172503	5000.000	Number	1170922.50	25650.00 US\$
4	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172505	950.000	Number	222475.30	4873.50 US\$
5	61/0- MOLDING ASM –W/S SI GARN Part No. 92172534	5000.000	Number	1456235.00	31900.00 US\$
6	61/0- MOLDING ASM –W/S SI GARN Part No. 92172532	900.000	Number	262122.30	5742.00 US\$
7	61/0- MOLDING ASM –W/S SI GARN Part No. 92172533	5000.000	Number	1456235.00	31900.00 US\$
8	61/0- MOLDING ASM –W/S SI GARN Part No. 92172531	900.000	Number	262122.30	5742.00 US\$
9	61/0- TRIM ASY-BODY L/PLR Part No. 92172522	4500.000	Number	1873476.00	41040.00 US\$
10	61/0- TRIM ASY-BODY L/PLR Part No. 92172521	4500.000	Number	1873476.00	41040.00 US\$
11	61/0- FILLER ASM –I/P STRG COL OPG Part No. 92172613	23000.000	Number	3404147.90	74570.60 US\$
12	61/0- FILLER ASM –I/P STRG COL OPG Part No. 92174207	8000.000	Number	1184051.40	25937.60 US\$
13	61/0- COVER W/S O/S MSTRE SEN Part No. 92183833	2000.000	Number	36629.60	802.40 US\$
14	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183753	850.000	Number	252604.30	5533.50 US\$
15	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183754	1100.000	Number	326899.70	7161.00 US\$
16	61/0- PANEL ASM-BODY L/PLR TR	800.000	Number	237745.20	5208.00 US\$

	Part No. 92183749				
17	61/0- PANEL ASM-BODY L/PLR TR Part No 92183750	1200.000	Number	356617.80	7812.00 US\$
18	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183751	800.000	Number	275360.80	6032.00 US\$
19	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183752	1050.000	Number	361411.10	7917.00 US\$
20	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183747	800.000	Number	275360.80	6032.00 US\$
21	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183748	1050.000	Number	361411.10	7917.00 US\$
			Total	17,592,784.40	385,384.10
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BOND MASTER 831.01CR	4156.070	Litre	717836.00	15554.40 US\$
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR &HS	1260.170	Meter	563547.00	12211.20 US\$
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4862.250	Meter	2174398.00	47115.90 US\$
4	PU LAMINATE FABRIC	1162.035	Meter	1465012.00	31744.60 US\$
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	2992.090	K.G	493396.00	10691.10 US\$
6	EPALEX 7479 HS UV1 9245 MODIFIED POLY PROPYLENE -	1336.100	K.G	220323.00	4774.10 US\$
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE -	12519.600	K.G	2064494.00	44734.40 US\$
8	ASTALOY ABS/PC M130S 45001 BLACK	1442.100	K.G	363986.00	7887.00 US\$
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#11609651;EMHART#17465	37450.000	Number	378245.00	8196.00 US\$

10	SCREW ASM-6-LOBED PAN HD GM#11900481;NEDS#10014192	37450.000	Number	71155.00	1541.80 US\$
11	ZUS7501 RETAINING CLIP 82041141011	45350.000	Number	113375.00	2456.70 US\$
			Total	8,625,767.00	186,907.20
Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 issued by D/o C&PC. Decision: Deferred.					

15	Case No.: 1/37/80- ALC2/2006	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/80/050/00810/AM07/	RLA File : 05/24/040/00347/AM07/	Lic.No/Date:0510193169 23.10.2006	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.				

18	Case No.: 5/43/87- ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.				

20	Case No.: 8/41/82- ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/82/050/01393/AM07/	RLA File : 05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.				

21	Case No.: 19/41/80- ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/80/050/01023/AM07/	RLA File : 31/24/040/00292/AM07/	Lic.No/Date:3110027462 06.12.2006	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.				

22	Case No.:15/46/87-ALC1/2006	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00825/AM07/	RLA File : 03/94/040/00922/AM07/	Lic.No/Date:0310412405 15.12.2006	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

23	Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/80/050/01120/AM07/	RLA File : 17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

25	Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00892/AM07/	RLA File : 05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

28	Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00909/AM07/	RLA File : 05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

31	Case No.:30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00010/AM08/	RLA File : 22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

32	Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:26.12.2007

	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.
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35	Case No.: 12/2/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

36	Case No.: 15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

37	Case No.: 10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

38	Case No.: 2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01038/AM07/	RLA File : 05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

40	Case No.: 7/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01054/AM07/	RLA File : 03/94/040/01319/AM07/	Lic.No/Date:0310420735 23.02.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

41	Case No.: 8/5/87-ALC1/2007	Party Name:DIVINE	Meet No/Date:32/87-	Status:Deferred
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	POLYMER PRODUCTS LIMITED	ALC1/2007 05.12.2007	
HQ File : 01/87/050/01055/AM07/	RLA File : 03/94/040/01142/AM07/	Lic.No/Date:0310420736 23.02.2007	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

44	Case No.: 6/6/87-ALC1/2007	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01075/AM07/	RLA File : 05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.				

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Case No.:1/17/87-ALC1/2007	Party Name:STYLO TABLEWARES	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/87/050/01074/AM07/	RLA File : 24/24/040/00034/AM07/	Lic.No/Date:2410018521 02.03.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLES OF MELAMINE	41905.000	K.G	5014000.00	109000.00 US\$
			Total	5,014,000.00	109,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MELAMINE COMPOUND W-5309 (LY-5065)	45000.000	K.G	2795130.00	60764.00 US\$
2	MELAMINE RESIN CT-6005	1800.000	K.G	111805.00	2430.00 US\$
3	MELAMINE RESIN CT-6004	2500.000	K.G	155285.00	3376.00 US\$
4	PLAIN PAPER W-31420 WL, 45 +/- 2 g/m2, 530 X 730 mm	140.000	None	167900.00	3650.00 US\$
			Total	3,230,120.00	70,220.00
Position: D/L No. 46011/120/2006-PC.II dated 13.8.2007 issued by D/o C&PC,					

	reminder to be issued by DGFT. Decision: Deferred.
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50	Case No.:10/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01108/AM07/	RLA File : 03/94/040/01317/AM07/	Lic.No/Date:0310423170 14.03.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

51	Case No.:11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

52	Case No.:12/8/87-ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

54	Case No.:9/6/87-ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01146/AM07/	RLA File : 31/24/040/00439/AM07/	Lic.No/Date:3110028753 27.03.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

56	Case No.:15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

57	Case No.:2/10/87-	Party Name:AVLIGHT	Meet No/Date:32/87-	Status:Deferred
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ALC1/2007	AUTOMOTIVES LTD.	ALC1/2007 05.12.2007	
HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

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Case No.:20/8/87- ALC1/2007	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/87/050/01161/AM07/	RLA File : 03/95/040/01132/AM07/	Lic.No/Date:0310425050 29.03.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ALL PLASTIC (PVC) PLAYING CARDS. TOTAL NET WT. OF RESULTANT PRODUCT= 11000.000 KG. NO. OF PACKS = 100000 NOS. NET CONTENT OF RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT IN EXPORT = 10628.019 KG.	11000.000	K.G	4600000.00	100000.00 US\$
			Total	4,600,000.00	100,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT	12966.100	K.G	1789354.00	38899.00 US\$
2	ULTRAVIOLET INK OFF-SET PRINTING	159.420	K.G	73370.00	1595.00 US\$
3	U.V. COATING (ACRYLIC)	212.560	K.G	39100.00	850.00 US\$
			Total	1,901,824.00	41,344.00
Position: D/L No. 46011/66/2007-PC.II dated 13.6.2007 issued by D/o C&PC.					

Decision: Deferred.

63	Case No.:23/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00004/AM08/	RLA File : 31/24/040/00441/AM07/	Lic.No/Date:3110028824 03.04.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

64	Case No.:8/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
	HQ File : 01/85/050/00005/AM08/	RLA File : 03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:02.01.2008		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	90/0- PVC FOILED DOORS 18 MM THICKNESS	3000.000	Sq. meter	2478300.00	56325.00 US\$
				Total	2,478,300.00	56,325.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	18 MM THICKNESS MDF BOARD	3300.000	Sq. meter	612744.00	13926.00 US\$
	2	BASE PAPER(80-100GSM)	3150.000	Sq. meter	84546.00	1922.00 US\$
	3	PVC FOILED (POLY VINYL CHLORIDE) SHEET	4500.000	Sq. meter	792000.00	18000.00 US\$
	4	PARA FORMALDEHYDE	312.000	K.G	8237.00	187.00 US\$
	5	MELAMINE	198.000	K.G	14985.00	341.00 US\$
	6	POLYURETHENE GLUE	300.000	K.G	92400.00	2100.00 US\$
				Total	1,604,912.00	36,476.00
Position: D/L No. 46011/61/2007-PC.II dated 3.7.2007 issued by D/o C&PC, reminder to be issued by DGFT.						
Decision: Deferred.						

65	Case No.:11/4/85-	Party Name:SPACEWOOD	Meet No/Date:32/87-	Status:Deferred
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ALC3/2007	FURNISHERS (P)LTD.,	ALC1/2007 05.12.2007	
HQ File : 01/85/050/00004/AM08/	RLA File : 03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

Case No.:27/8/87- ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
HQ File : 01/87/050/00007/AM08/	RLA File : 31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:26.12.2007
Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

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Case No.:1/13/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/87/050/00011/AM08/	RLA File : 05/24/040/01034/AM07/	Lic.No/Date:0510202220 09.04.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Cigarette Overwrap Film (BOPP FILM) BIAXIALLY ORIENTED POLY PROPYLENE FILM	300.000	M.T	33566100.00	762000.00 US\$
			Total	33,566,100.00	762,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropyolene Resin / Granules Polyproplene	245.970	M.T	18040054.73	405850.50 US\$
2	PP Base Additive Compound / Master Batch (Slip/ Antistatic) Antiblock Additives / Masterbatch	84.030	M.T	9711347.10	218478.00 US\$
			Total	27,751,401.83	624,328.50

Position: D/L No. 46011/88/2007-PC.II dated 20.7.2007 issued by D/o C&PC. Decision: Deferred.			
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68	Case No.: 32/8/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00014/AM08/	RLA File : 03/95/040/01133/AM07/	Lic.No/Date:0310426208 10.04.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

71	Case No.: 3/10/87-ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

73	Case No.: 35/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00023/AM08/	RLA File : 08/24/040/00323/AM07/	Lic.No/Date:0810064258 13.04.2007	Defer Date:12.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

74	Case No.: 36/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00024/AM08/	RLA File : 08/24/040/00324/AM07/	Lic.No/Date:0810064259 13.04.2007	Defer Date:12.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

75	Case No.: 38/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00030/AM08/	RLA File : 07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

76	Case No.: 4/9/87-ALC1/2007	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00031/AM08/	RLA File : 03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

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Case No.:21/8/80-ALC2/2007	Party Name:AUM IMPEX	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/80/050/00051/AM08/	RLA File : 03/94/040/01487/AM07/	Lic.No/Date:0310427572 23.04.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- POLYPROPYLENE GRANULES IN VARIOUS COLOURS(IMPORT & EXPORT5 ITEM GRADE MAY BE CO-RELATED)	100.000	M.T	4400000.00	100000.00 US\$
			Total	4,400,000.00	100,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPYLENE NATURAL REPROCESSED GRANULES	105.000	M.T	3780000.00	84000.00 US\$
			Total	3,780,000.00	84,000.00
Position: D/L No. 46011/117/2007-PC.II dated 26.09.2007 issued by D/o C&PC. Decision: Deferred.					

78	Case No.: 39/8/87- ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status: Deferred
	HQ File : 01/87/050/00039/AM08/	RLA File : 07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

79	Case No.: 6/10/87-	Party Name:SHAILY	Meet No/Date:32/87-	Status: Deferred
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	ALC1/2007	ENGINEERING PLASTIC LTD.,	ALC1/2007 05.12.2007	
	HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

81	Case No.:3/12/87- ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00077/AM08/	RLA File : 05/24/040/00015/AM08/	Lic.No/Date:0510203201 03.05.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

84	Case No.:41/8/87- ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00085/AM08/	RLA File : 02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

85	Case No.:1/23/87- ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00087/AM08/	RLA File : 09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

86	Case No.:8/10/87- ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00092/AM08/	RLA File : 03/94/040/00056/AM08/	Lic.No/Date:0310429003 10.05.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

87	Case No.:9/10/87- ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00093/AM08/	RLA File : 03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:26.12.2007

	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.
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88	Case No.: 22/9/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00091/AM08/	RLA File : 03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

96	Case No.: 3/18/87-ALC1/2007	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00139/AM08/	RLA File : 05/24/040/00033/AM08/	Lic.No/Date:0510204502 05.06.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

104	Case No.: 15/19/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00195/AM08/	RLA File : 03/95/040/00050/AM08/	Lic.No/Date:0310433846 25.06.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

105	Case No.: 5/18/87-ALC1/2007	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00159/AM08/	RLA File : 07/24/040/00218/AM08/	Lic.No/Date:0710052175 25.06.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

106	Case No.:9/18/87-ALC1/2007		Party Name:HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD.		Meet No/Date:32/87-ALC1/2007 05.12.2007		Status:Deferred				
	HQ File : 01/87/050/00188/AM08/		RLA File : 31/24/040/00101/AM08/		Lic.No/Date:3110029682 28.06.2007		Defer Date:02.01.2008				
	Application: Request is for adhoc norms for following:										
Sl.No.		EXPORT ITEM		Qty		UOM		FOB (Rs.)		FOB (Currency)	

1	63/0- BOBBIN SLEEVE ASSY (VP5M5U -11A209AA)	850000.000	Number	8088600.00	200212.87 US\$
			Total	8,088,600.00	200,212.87
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Celanex 2002-2 Black ED3002	9014.250	K.G	3373448.00	82480.38 US\$
			Total	3,373,448.00	82,480.38
Position: D/L No. 46011/94/2003-PC.II dated 13.8.2007 by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:12/18/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/87/050/00199/AM08/	RLA File : 02/24/040/00107/AM08/	Lic.No/Date:0210102130 04.07.2007	Defer Date:12.12.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC RIGID COMPOUND	1000.000	M.T	46500000.00	0.00 US\$
			Total	46,500,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	981.800	M.T	41260145.00	1006345.00 US\$
2	PVC STABLIZERS	33.400	M.T	1027050.00	25050.00 US\$
3	LUBRICANT	11.700	M.T	215865.00	5265.00 US\$
4	FLOW PROMOTOR	41.400	M.T	721395.00	17595.00 US\$
5	IMPECT MODIFIER	41.400	M.T	848700.00	20700.00 US\$
6	FILLER(CALCIUM CARBONATE)	41.400	M.T	339480.00	8280.00 US\$
7	COLOURING PIGMENT	0.015	M.T	338.00	8.00 US\$

				Total	44,412,973.00	1,083,243.00
Decision: Deferred						

116	Case No.:134/19/83-ALC1/2007	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/83/050/00848/AM08/	RLA File : 05/24/040/00282/AM08/	Lic.No/Date:0510206636 23.07.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

118	Case No.:16/23/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00269/AM08/	RLA File : 05/24/040/00359/AM08/	Lic.No/Date:0510207163 03.08.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

119	Case No.:18/23/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00275/AM08/	RLA File : 03/94/040/00342/AM08/	Lic.No/Date:0310438233 03.08.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

120	Case No.:32/22/80-ALC2/2007	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred	
	HQ File : 01/80/050/00359/AM08/	RLA File : 03/94/040/00452/AM08/	Lic.No/Date:0310438668 07.08.2007	Defer Date:02.01.2008	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- FRP-PVDF LINED PIPES AND FITTINGS	29017.000	K.G	53895282.00	1347382.00 US\$
			Total	53,895,282.00	1,347,382.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Glass Fibre Reinforcement(GF Chopped strand mat,Rovings, Woven Rovings ,surface mat)(As per norms A-1037)	10455.000	K.G	836400.00	20910.00 US\$
2	Relevant Synthetic Resin (Unsaturated Polyester Resin,Epoxy Resin,Vinylester Resin) (As per norms A-1037)	7890.000	K.G	1578000.00	39450.00 US\$
3	PVDF Sheets, Pipes, Rods and Welding Rods.	10672.000	K.G	17075200.00	426880.00 US\$
			Total	19,489,600.00	487,240.00
Decision: Deferred.					

121	Case No.:17/23/87-ALC1/2007	Party Name:BILCARE LIMITED	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00287/AM08/	RLA File : 31/24/040/00139/AM08/	Lic.No/Date:3110030292 10.08.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

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Case No.:1942/26/81-ALC2/2007	Party Name:THE WEST COAST PAPER MILLS LTD	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/81/050/00280/AM08/	RLA File : 07/24/040/00372/AM08/	Lic.No/Date:0710053054 27.08.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	83/0- 1 WAY DB, ORGANGE DUCT TUBE	200.000	Kilometer	2940000.00	70000.00 US\$
			Total	2,940,000.00	70,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF

					(Currency)
1	POLYAL	2268.000	K.G	361024.00	9072.00 US\$
2	POLYETHELENE COMPOUND	13285.000	K.G	892727.00	21255.00 US\$
			Total	1,253,751.00	30,327.00
Decision: Deferred.					

126	Case No.:1/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

127	Case No.:2/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00341/AM08/	RLA File : 03/95/040/00524/AM08/	Lic.No/Date:0310441082 28.08.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

128	Case No.:3/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:26.12.2007
	Decision: Case was already listed in NC Meeting No. 31/08 held on 28.11.2007, and deferred.			

3.4. Following applications were deferred due to non-receipt of comments from technical authorities:

PART – A (MANUAL APPLICATION)

3.4.1	Case No. A-428	INTEK TAPES PVT. LTD.	HQ F. No. 01/87/050/318/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0710052229 Dated 28.6.2007	RLA F. No. 07/24/040/231/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Fixon Clear Polyester Adhesive Tape-F311 70 gms of wet Acrylic Adhesive coated on Polyester Film Solid content of Acrylic Adhesive is 46%	150000.000 Sq.Meter
2.	Fixon Clear Polyester Adhesive Tape-F11B 132 gms of wet Acrylic Adhesive coated on 2 Layers of Polyester Film Solid content of Acrylic Adhesive is 46%	8000.000 Sq.Meter
3.	Fixon Clear Polyester Adhesive Tape-F11C 193 gms of wet Acrylic Adhesive coated on 3 Layers of Polyester Film Solid content of Acrylic Adhesive is 46%	12000.000 Sq.Meter

Sl.No.	IMPORT ITEM	Qty
1.	Acrylic Adhesive Acryl Co-polymer Dissolved in solvent Ethyle Acetate Solid content of Acrylic Adhesive is 46%	14457.000 kg

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

3.4.2	Case No. A-429	BLS POLYMERS LTD.	HQ F. No. 01/87/050/319/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0510204140 Dated 28.5.2007	RLA F. No. 05/24/040/139/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	LT-XLPE Compound Granules	50.000 MT
2.	HT-XLPE Compound Granules	10.000 MT
3.	Semi conducting Compound Granules	5.000 MT

Sl.No.	IMPORT ITEM	Qty
1.	LDPE / LLDPE Granules	61.445 MT
2.	Vinyl Thrimethoxy Silane Liquid	0.720 MT
3.	Dicumyl Peroxide Crystalline Powder	0.060 MT
4.	Irganox Powder	0.130 MT
5.	Ethylene vinyl Acte (EVA) Granules	2.935 MT
6.	Carbon Black Powder	1.660 MT

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

3.4.3	Case No. A-430	HENKEL CAC P LTD.	HQ F. No. 01/87/050/311/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0310435381 Dated 09.07.2007	RLA F. No. 03/94/040/240/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1	Prepared Adhesives Based On Plastics (Two Component Laminating Adhesives) Adhesive (Polyurethane Resin Containing 100% Resin)	70000.000 kg
2	Additive (Polyester Resin Containing 100% Resin)	56000.000 kg

Sl.No.	IMPORT ITEM	Qty
1	Polypropylene Glycol	14910.000 kg
2.	Diethylene Glycol	1050.000 kg
3.	Diphenyl Methane 4,4 Isocyanate Yellowish Liquid, Pure Grade Standard	24360.000 kg
4.	Toluene Di Isocyanate Liquid Colourless – Light yellow, Pure Grade, Standard	1390.000 kg
5.	Phalic Anhydride White Crystalline Powder, Pure Grade, Standard	16968.000 kg
6.	Diethylene Glycol	20048.000 kg

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

3.4.4	Case No. A-437	MANAKASIA LTD.	HQ F. No. 01/87/050/316/AM08/DES-VII	Status: Deferred
	NC No.: 32/08 Dated: 05.12.2007	Adv. Lic. No. 0210102082 Dated 02.07.2007	RLA F. No. 02/24/040/95/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Lacquers and varnishes (Vinyl Based) VINYL ALKYD WHITE Liquid	20000.000 Litre
2.	Lacquers and Varnishes (Vinyl Based) VINYL Size Liquid	20000.000 Litre
3.	Lacquers and Varnishes (Vinyl Based) VINYL TOP COAT VARNISH Liquid	30000.000 Litre
4.	Lacquers and Varnishes (Based on Polyester) POLYESTER WHITE COAT Liquid	20000.000 Litre

Sl.No.	IMPORT ITEM	Qty
1.	Vinyl Resin Powder	7800.000 kg
2.	Titanium Dioxide Powder	12000.000 kg
3.	Polyester Resin Resin	5000.000 kg

4.	Butylated Benzoguanamine Formaldehyde Resin Liquid	2000.000 kg
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Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

ONLINE CASES

5

Case No.:613/24/87-ALC1/2007	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/87/050/00947/AM07/	RLA File : 04/24/040/00487/AM06/	Lic.No/Date:04100772 90 23.12.2005	Defer Date:19.12.2007		
Application: Request is for adhoc norms for following:					
SLNo.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0-THERMOPLASTIC POLYURETHANE Desmopan 192. Plastics	100000.000	K.G	13771200.00	302000.00 US\$
			Total	13,771,200.00	302,000.00
SLNo.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DESMODUR TRIAL PRODUCT PU 0118 F FUSED	37300.000	K.G	3445009.35	74973.00 US\$
2	1,4 BUTANE DIOL	19800.000	K.G	1728639.00	37620.00 US\$
3	ADIPIC ACID	12100.000	K.G	667194.00	14520.00 US\$
4	STABOXAL I --	200.000	K.G	352836.00	6480.00 US\$
5	NACOL 8-99 --	100.000	K.G	22052.25	405.00 US\$
6	DESMOPHEN 2002 EINGEG --	46200.000	K.G	5094936.00	110880.00 US\$
			Tot	11,310,666.60	244,878.00

			al		
Position: Comments are awaited from D/o C&PC. Decision: Deferred for four weeks.					

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Case No.:13/2/80-ALC2/2007	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:32/87- ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/80/050/01393/AM07/	RLA File : 03/94/040/01255/AM07/	Lic.No/Date:03104207 38 23.02.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	61/0- SUPPLY OF C-PVC/FRP & PPH/FRP PIPES AND FITTINGS	33995.00 0	K.G	17427564.00	396081.00 US\$
			Total	17,427,564.00	396,081.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Glass Fibre Reinforcements (Glassfibre Chopped Strand Mat, Rovings,Woven Rovings,Surface Mats)	10095.0 00	K.G	516000.00	11728.00 US\$
2	Relevant Synthetic Resin (Unsaturated Polyester resin,Epoxy Resin, Vinylester Resin)	7200.00 0	K.G	1061280.0 0	24120.00 US\$
3	C-PVC Pipes & Fittings.	8500.00 0	K.G	5015000.0 0	113977.00 US\$
4	PPH Pipes & Fittings.	8200.00 0	K.G	1475000.0 0	33522.00 US\$
			Total	8,067,280. 00	183,347.00
Position: Comments are awaited from D/o C&PC.					

Decision: Deferred.

Case No.:1/18/87-ALC1/2007		Party Name:ASP SEALING PRODUCT LTD.		Meet No/Date:32/87-ALC1/2007 05.12.2007		Status:Deferred	
HQ File : 01/87/050/00008/AM08/		RLA File : 05/24/040/01079/AM07/		Lic.No/Date:0510202035 02.04.2007		Defer Date:02.01.2008	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)		FOB (Currency)	
1	62/0- EXTRUDED RUBBER GOODS / HOSES BRAIDED OR WITHOUT BRAIDED	80.000	M.T	5973180.00		135600.00 US\$	
			Total	5,973,180.00		135,600.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	NITRILE / EPDM / HYPLON RUBBER	42.000	M.T	4480560.00		100800.00 US\$	
2	CARBON BLACK	16.800	M.T	560070.00		12600.00 US\$	
3	RUBBER CHEMICALS ANTIOXIDANTS, ACCELEATORS, RETARDERS, PEPTISER	1.280	M.T	25603.00		576.00 US\$	
			Total	5,066,233.00		113,976.00	
Position: Comments are awaited from DIPP. Decision: Deferred.							

83	Case No.: 7/13/87-ALC1/2007	Party Name:BLS POLYMERS LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred
	HQ File : 01/87/050/00081/AM08/	RLA File : 05/24/040/00009/AM08/	Lic.No/Date:05102032 81 04.05.2007	Defer Date:02.01.2008
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- LT – XLPE COMPOUND GRANULES	50.000	M.T	3450000.00	78409.00 US\$
			Total	3,450,000.00	78,409.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE/LLDPE GRANULES	50.750	M.T	3014550.00	68512.50 US\$
2	VINYL TRIMETHOXY SILANE (VTS) LIQUID	0.600	M.T	132000.00	3000.00 US\$
3	DICUMYL PEROXIDE POWDER	0.050	M.T	11000.00	250.00 US\$
4	ANTI OXIDANT IRGANOX POWDER	0.100	M.T	22000.00	500.00 US\$
			Total	3,179,550.00	72,262.50
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:20/12/87-ALC1/2007	Party Name:METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred			
HQ File : 01/87/050/00135/AM08/	RLA File : 31/24/040/00067/AM08/	Lic.No/Date:31100293 76 31.05.2007	Defer Date:19.12.2007			
Application: Request is for adhoc norms for following:						
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)	
1	63/0- FUSE POCKET	1.8 50	K.G	5882400.00	147060.00 US\$	
			Total	5,882,400.00	147,060.00	
Sl.No.	IMPORT ITEM	Qty		UOM	CIF (Rs.)	CIF

					(Currency)
1	VORATRON ED 224 L POLYOL	10500.000	K.G	1828575.0 0	42525.00 US\$
2	VORATRON ED 213 ISOCYANATE	5250.000	K.G	914288.00	21263.00 US\$
			Total	2,742,863. 00	63,788.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:68/28/80-ALC2/2007	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:32/87-ALC1/2007 05.12.2007	Status:Deferred		
HQ File : 01/80/050/00468/AM08/	RLA File : 05/24/040/00493/AM08/	Lic.No/Date:05102097 40 28.09.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currenc y)
1	61/0- POLYURETHANE WHEELS -18000 NOS. Average Polyurethane content @1.27 Kg. Per Wheel	22885.000	K.G	13010739.0 0	315030.00 US\$
			Tot al	13,010,739. 00	315,030.0 0
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currenc y)
1	POLYURETHANE PRE-POLYMER	21054.200	K.G	5217230.76	126325.20 US\$
2	POLYURETHANE CURING AGENT	3798.910	K.G	627579.93	15195.64 US\$
3	POLYURETHANE	251.740	K.G	259916.39	6293.38

	TO METAL ADHESIVE				US\$
4	COLOUR PIGMENT	320.390	K.G	277874.25	6728.19 US\$
5	BALL BEARING 6204ZZ	18000.000	Number	594720.00	14400.00 US\$
6	BALL BEARING 6205ZZ	10000.000	Number	355180.00	8600.00 US\$
7	BALL BEARING 6206ZZ	8000.000	Number	363440.00	8800.00 US\$
			Total	7,695,941.3 3	186,342.4 1
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					